

CP NO. 135(ND)/2012
RT NO.18/2016

Mr. Pradeep Choudhary & Ors.

...Petitioner.

Versus

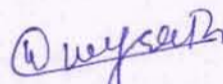
M/s New Suraj Transport Co. Ltd. & Ors.

...Respondents.

Present: Mr. Rajansh Thukral, Advocate for petitioners.
None for respondents.

Learned counsel for petitioners made statement that he withdraws the instant petition with liberty to file a fresh petition on the same cause of action after removing formal defects, especially non impleading of present office holders/bearers. Ordered accordingly.

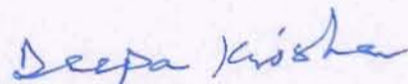
Certified copy of the order be sent to the parties.



(Justice R.P. Nagrath)
Member (Judicial)

September 21, 2016

arora



(Deepa Krishan)
Member (Technical)